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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/15 IN CP 74/15	TP 80/16	For submission of written aguments	397/ 398	Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P. Ltd. & 7 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	C.A. Nandakumar, Represented by Kishor K. K.	Respondents 1-8.	Kishor K.
2.	Induslaw (Represented by Prerna Ponappa)	Petitioner	Prerna Ponappa
<u>ORDER</u>			

Counsel for Petitioner is present. Counsel for Respondent is also present. C.A 1/15 is taken up today for hearing. Both the Counsels are directed to file written submissions. Time extended finally to 01/12/2017.


Member (T)


Member (J)